

Annexure-1

**AFFIDAVIT TO BE FURNISHED BY CANDIDATE ALONGWITH
NOMINATION PAPER BEFORE THE RETURNING OFFICER**

for election to Bihar State Legislative Assembly(Name of the House)
For Jamalpur (166) constituency

I Shailesh Kumar So/daughter/wife of Late Suresh kumar Singh (Ex M.L.A) age 49 years Resident of Pariya, PO+PS Bariarpur, Dist. Munger candidate at the above election, do here solemnly affirm and state on Oath as under:-

(Strike out whichever not applicable)

(1) I am a candidate set up by JANTA DAL (U)(name of the political party)I/ am contesting as an Independent candidate.

(2) Details of PAN and status of filing Income tax return:-

Sl. No.	Name	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in income tax return (Rupees)
1.	Self	ANJPK8735E	2010-2011	
2.	Spouse			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

3.(a)The following case(s)is/are pending against me in which cognizance has been taken by the court.

- (1) East colony P.S No(Gr.No.1578/2005)-41/2005, cognizance has been taken under section 171(G) of I.P.C.and section 3 Deformation of public Property Act
- (2) Jamalpur P.S.No. (Gr. No. 1582/2005-100/2005 cognizance has been taken under section 171(G) of I.P.C.and section 3 Deformation of public Property Act
- (3) Jamalpur P.S.No. (Gr. No. 1583/2005-99/2005 cognizance has been taken under section 171(G) of I.P.C.and section 3 Deformation of public Property Act
- (4) Jamalpur P.S.No. (Gr. No. 1584/2005-98/2005 cognizance has been taken under section 171(G) of I.P.C.and section 3 Deformation of public Property Act
- (5) Muffasil P.S.No. 124/10

(1) Section of the Act and description of the offence for which cognizance taken- The cases have been lodged because hanging of poster & Flag.

3.(b) Name of the court, Case No.and Date of order taking cognizance

- (1) Learned 1st. Class Judicial Magistrate, East Colony P.S. No.(Gr. No. 1578/2005-41/2005, 15.12.2005

Jamalpur P.S. No.(Gr. No. 1583/2005-99/2005), 12.12.2005, Jamalpur P.S. No. (Gr. No. 1582/ 05-100/05- 02.01.2006
 Learned Judicial Magistrate 1st Class Munger, Jamalpur P.S. No.(Gr. 1584/2005) 98/2005- 02.12.2005

3.(c) Details of appeals (S) application(s) for revision, etc.if any, filed against above

order taking cognizance:- NONE

4.Cases in which i have been convicted by a court of law(other those referred to in Form- 26)

(a)	The details of cases, section of the act and description of the offence for which convicted	NIL
(b)	Name of the court(s), Case No. and Date(s) of order(s)	NIL

DETAILS OF MOVABLE ASSET.

(Assets in joint indicating the extent of joint ownership will have to be given)

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muska
1	Case in hand	Rs.25.000/-	Rs. 10.000			
(II)	Deposit in Banks Financial Institution and Non Banking Financial Companies	1. UCO Bank Bariarpur A/C 430/14 Rs. 4182/- 2.. UBI Patna a/c 453202010053726 Rs. 7.214/- 3. C.B.I. Patna A/c 1219946453 Rs. 11.410/- 4.M.G.B. Bariarpur A/c 3038/22 Rs. 21.000/- UCO. Bariarpur A/c 05670110001813 Rs.67.996/- 5. Bank of India Bup A/c No.1.Rs.11.000 6.SBI.Vidhan Sabha A/c No.10839465197 Rs. 1.75.225/-	NIL	NIL	NIL	NIL

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
(iii)	Bonds debenture and shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial instruments, NSI, Postal Saving LIC Policies	<p>(a) LIC Policy No.520498 Premium Rs 1459/- yearly dated-28.03.96</p> <p>(b) NIC(Accidental) Policy No. 03/1007226 Sum Insured Rs. 2500/- dated-15.09.03</p> <p>(c) LIC bearing policy No. 520316156 Premium Rs. 3271/- dated-28.04.94</p> <p>(d) LIC bearing policy No. 524964632 Premium Rs per. 12.170/- dated-27.11.09</p> <p>(e) LIC bearing policy No. 522837090 12.779/-yearly dated- 28.12.05</p> <p>(f) LIC bearing policy No. 524451596 Rs21.334/-year. dated- 10.05.08</p> <p>(g) LIC bearing policy No. 524025415 Premium 20.000/- yearly 10.08.07</p> <p>(h) LIC Jeevan Deep policy No.517087277,40.000 one time dat. 18.03.11</p> <p>(i) SBI Life Pol.No. 44015063902, 95.000/- dated. 23.02.11</p> <p>(j) ICICI bearing Policy No. 14121027 Rs.15.000/- (yearly 3 year) dated. 06.08.10</p> <p>(k) TATA AIG Policy No. U004995467 Rs 24.000/- dated July 2008</p> <p>(l) KBP bearing No. 22CE 447153 Rs. 10.000/- dat. 20.07.10</p>	<p>SBI Life Pol. No.4402284 3309,95.000/- 31.03.11</p>	<p>LIC Sambriddhi Plus Pol.No. -517847573 50.000/-one time dt.26.3.11</p>	<p>LIC bearing Policy No. 522849236 94.745 one time 27.06.06 Educ. LIC Sambriddhi Plus, Poicy No. 517347574 50.000/-one time.dt.26.3.11</p>	<p>LIC bearing Poicy No. 524029653 84.025/- 28.09.07</p>

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
		(2) KBP bearing No.22CE 447154 Rs. 10.000/- dat. 20.07.10 (3) KBP bearing No.22CE 447155Rs. 10.000/- dat. 20.07.10 (4) KBP bearing No.22CE 447159Rs. 10.000/- dat. 20.07.10 (5) KBP bearing No.22CE 447160Rs. 10.000/- dat. 20.07.10 (6) KBP bearing No.04CE 130961Rs. 10.000/- dat. 17.03.10 (7) KBP bearing No.04CE 130962Rs. 10.000/- dat. 17.03.10 (8) KBP bearing No.04CE 130963 Rs. 10.000/- dat. 17.03.10 (9) KBP bearing No.04CE 130964 Rs. 10.000/- dat. 17.03.10 (10) KBP bearing No.04CE 130965 Rs. 10.000/- dat. 17.03.10 (11) K.B.P bearing No. 72BC 680481 to 680496 5000x16= 80.000 dated- 24.08.2011 12.KBP bearing No 25CE 344352 to344352 1x5000=5.000 71BC 340113,1x5.000 13.KBP bearing No25CE 544353 to544360 8x10.000=80.000 14.KBP bearing No.71BC 2x5000=10.000	NIL	NIL	NIL	NIL

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
		15.KBP bearing No.67BC 600401 to 600406 6x5000= 30.000 16.KBP bearing No.21AB 177243 to 177247 5x10.000= 50.000 17. KBP bearing No.67BC 598198to 598200 3x5.000= 15.000 18. KBP bearing No.51BC 283841 to 283854 14x5000=70.000 19.KBP bearing No.58BC 472037 to 472050 12x5000=60.000 20. KBP bearing No.46BC 713254 to 713273 20x5000= 1.00.000 21. KBP bearing No.70BC 111657 to 111666 10x5000=50.000 22.KBP bearing No.04CE 5x10000=50.000 23. KBP bearing No.22CE 407153 to 447155 3x10.000=30.000 24. KBP bearing No.22CE 447159 to 447160 2x10.000=20.000 25.KBP bearing No.36CE 5x10.000=50.000 26.KBP bearing No.72BC 674020 to 674021 2x5000=10.000 27..KBP bearing No.25CE 544349 to 544352 3x10.000=30.000.				

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
(vi)	Motor Vehicles (details of make etc.	(a) Mahindra Jeep Purched on 10.04.03 from Savitri Devi of Varanasi bearing Regd.No. UP 65C/8536 Rs.25.000 (b) Scorpio- BR-08P 8536 Purchased Feb. 2006. 5 years old Rs. 4.00.000/-				
(vii)	Jewellery (give details of weight and values)	Chain-3 & Ring-3 Total weight-50 grams. Value-1.35.000/-	Gold orname nts-200 Gram Rs.5.40.000 Silver Ornam ent-1 K.G Rs. 54.000	Gold ornament 20 Grams Rs. 54.000 Silver-Orname ent- 500 Gram Rs. 27.000	NIL	NIL
(viii)	Other Assets such as Values of claim/ interests	1.six cow of Rs. 60.000 2 Six Buffaloes of. Rs. 1.50.000 3. Telephone connection bearing No. 265557 4.One DBBL gun No.43329 Licence No. 35147/2000 of Rs. 15.000 5. Tel. No. 2290429-Patna Mob.No. 9431024629 of Rs. 5.000 6. Freeze- Rs. 10.000 7. Television Rs. 8.000 8.LPG Connection(BUP) Rs. 4000/- 9.LPG Connection(PAT) Rs. 4000/- 10.Washing Machine Rs. 8000/-	In the Name of Smt.Nutan Devi Mob. no. 9431090229 Rs. 5.000	NIL	NIL	NIL
(ix)	Gross Total Value	Rs.22.39.540/-	Rs.7.04.000/-	Rs.1.31.000/-	Rs.1.44.745/-	Rs.84.025/-

DETAILS OF IMMOVABLE ASSETS

(NOTE:- Properties in Joint ownership indicating the extent of joint ownership will also have to be indicated.

sl. no.	description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
(i)	Agriculture Land Location Survey No.(s) Extent(Total measurement Current Mark et Value	2. Acres 91 Dec. which is of deponent as per his sha re but properties stand joint ly in the names of Shailesh Kumar and uncle Mukesh Kumar Singh and the total lands comes to 5 acres 82.5 dec. below. Anchal -Kharagpur Mouza Behara Thana No. 17 Tauzi No.-1456 Khata- 87 Plot No.-Khasra No. 188,185, 187,191,646,637 Area 3.4 Dec.and zamabandi No.250 Tauzi No.-1456, Khata 85, Plot-Khasra No.-611. Area 0.66 dec. Zamabandi No. 251,Tauzi No. 1456, Khata 93, Plot No.-Khasra No.- 644, Area 0.49.5 dec. Zamabandi No.291 Tauzi No.1456, Khata-89 Plaot No.-Khasra No-639, Area 0.52.5dec.Zamabandi-292 Tauzi-1456,Khata-87 Khas ra No.646,637 Area-0.62.5 dec.Zamabandi No.633 Total Area-5.82.dec.Value Approz.Rs. 5.00.000 and Deponent share will be app. Rs. 2.50.000 only.	NIL	NIL	NIL	NIL

sl. no.	description	Self	spouse(s)	Dependent	Dependent	Dependent
		In the name of suresh kr. singh s/o sivhadin singh.29.54 dis.moza Barhi,thana351,tazi 1351,value 07.00.000	Name(s) Nutan Sinha	1 Name Daughter Swastika	2. Name Son Srivats	3. Name Daughter Muskana
(ii)	Non Agriculture Location(S) Survey Numner(s) Extent (Total measurement) Current Market Value.		Land Purched 6.642 dis. in the Name of Nutan Sinha Tozi No.570; Khata-43;Thana-33; Plot- 439 Value- 16.61.000 Dated- 21-05-2011	NIL	NIL	NIL
(iii)	Building (Commercial and residential) Location(s) survey Number(s) Extent Total measurement Current Market Value	(I).8 Khata in the name of grand father, father acquired joint property.My share is 4th. Rs.5.00.000/- (II). ancestral House standing on village in Mouza Paria, Touzi-445, Jamabandi No 17, Thana-91,in the name of Savitri devi Mother of deponent and Deponent has his interest beaing Ancestral Properties the value of the land is Rs. 6.00.000 approx (III) 38x40 feet Side of the House Rs. 5.00.000/-	NIL	NIL	NIL	NIL
(iv)	House/Appartments etc.Location(s) survey number(s)Extent (Total Measurement) Current Market Value	NIL	NIL	NIL	NIL	NIL

sl. no.	description	Self	spouse(s) Name(s) Nutan	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muskan
(v)	Other (such as those in property)	(a) Land was allotted to the father of the deponent by Bihar Sansad Awam Vidhan Mandalaya Sadasya Grih Nirman Sahyog Samiti Limited in which certain amount was taken in loan and has been invested for construction also by the deponent the details of property is mouza Khasz pura thana Fulwari survey thana no. 11, sub Plot No. 1, measuring 2405 sft. Value Rs. 9,00,000/-	NIL	NIL	NIL	NIL
(VI)	Total of current Market value of (i) to ((v)	Rs. 34,50,000/-	Rs. 16,61,000/-			

(6) I give here in below the details of any liabilities overdue to public financial institutions and government dues.

(Note:- Please give separate details for each item)

SL No,	Description	Name and addresses of Bank Financial Institutions(s)	Amount Outstanding As on
(a)	(i) Loans from Bank	UCO Bank Bariyarpur KCC Bearing No.05670500200010 Rs73,085=56	Rs.-73,085=56 on 31.12.2011
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues	NIL	NIL

SL No,	Description	Name and addresses of Bank Financial Institutions(s) department(s)	Amount Outstanding As on
(a)	(i) Loan from Bank	RS.73.085.56/-	Rs. 73.085056/-
	(ii) Loan from financial institutions	NIL	NIL
	(iii) Government dues	NIL	NIL
	(a) dues to department dealing with government accommodation	NIL	NIL
	(b) Dues to department dealing with supply water	NIL	NIL
	(c) Dues to department dealing with telephone	NIL	NIL
	(d) Dues to department dealing with government transport including Aircraft and helicopters.	NIL	NIL
	(e) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge also indicate the assessment year upto which income tax Return filed, give also Permanent Account Number (PAN)	NIL	NIL
	(ii) Wealth Tax(Also indicate the assessment year upto which wealth Tax return filed)	NIL	NIL
	(iii) Sales Tax(only in case of proprietary Business)	NIL	NIL
	(iv) Property Tax	NIL	NIL

(7) Details Profession or Occupation

- a - Self. M.L.A., 166, Jamalpur
Munger
- b - Spouse - House Wife.

(8) My educational qualifications are as under:-

(GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION)

(Name of school/ university and the year in which the course was completed should also given)

SL.	Exam.	Year	Board/ university
1.	Matriculatin	1977	Philip High School Bariyarpur,Munger
2.	Intermediate	1980	Sahibgang College, Sahibgang Bhagalpur university
3.	Bachelor of Arts	1982	Sahibgang College, Sahibgang Bhagalpur university
4.	Master of Arts	1984	R.D.&D.J. College; Bhagalpur (Bhagalpur University)

(9) ABSTRACT OF THE DETAILS GIVEN IN(1) TO(8)

1.	Name of the candidate	Shailesh Kumar
2.	Full postal address	Vill.. Pariya,P.O- Bariarpur, Dist.- Munger
3.	Number and Name of the constituency and state	166, JAMALPUR,CONSTITTUENCY, BIHAR
4.	Name of the Political Party which set up the candidate	JANTA DAL (U)
5.	(a)Number of cases in which conviction order passed(other than those referred to in Form26)	NIL

VERIFICATION

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, and no p art of it is false and nothing materials been concealed there from.

Verified

This the December

day of 31st

2011

DEPONENT

शैलेश कुमार